

SLP(C)No. 20183 OF 2000
ITEM No.39

Court No. 5

SECTION IVA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20183/2000

(From the judgement and order dated 13/04/2000 in RFA 816/95
of The HIGH COURT OF KARNATAKA AT BANGALORE)

GOVERNMENT OF KARNATAKA & ORS.

Petitioner (s)

VERSUS

GOWRAMMA & ORS.

Respondent (s)

(With prayer for interim relief)

Date : 16/04/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE R.P. SETHI

For Petitioner (s) Mr. N. Ganpathy,Adv.
Mr. Sanjeev Puri,Adv.

For Respondent (s) Mr. S.N. Bhat,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.

.SP2

Leave granted.
Liberty to mention.

.SP1

(N.K. Goel)
Court Master

(D.D. Jindal)
Court Master